

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.05/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Jatin Karnani & Ors. -Versus- Neelachal Minerals Limited & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Nirmalya Dasgupta
Advocate

2. Mr. Anujit Biswas
Advocate

3. KVB. A. for the respondent
no- 7

1. MANJU BHUTERIA, Adv.

2. URMILA CHAKRABORTY, Adv.

3. ARYAN CHATTERJEE, Adv.

ORDER

for the
respondent
Nos. 1-4.

The Ld. Counsel for the Respondent Nos. 1 to 4 and 7 are present.

No one is present from the side of the petitioner(s).

List on 29-11-2017 for argument on the Company Petition along with pending Company Application, if any.

(Jinan K.R.)
Member(J)

(Vijai Pratap Singh)
Member(J)